

BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 77/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

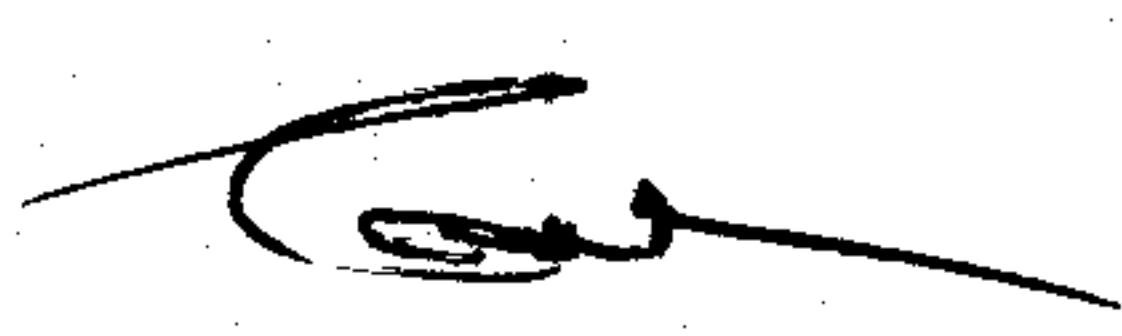
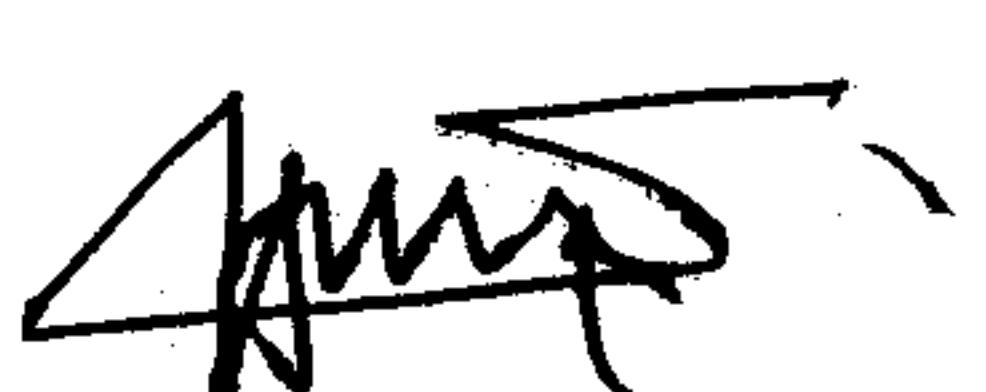
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: Polymer Coatings

V/s.

Ashish Infracon Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Lalit M. Patel	Advocate	Petitioners	
2.	HARMISH K. SHAH	Advocate	Respondent	

**ORDER**

Learned Advocate Mr. Lalit Patel present for Operational Creditor/ Applicant.  
Learned Advocate Mr. Harmish Shah present for Respondent.

Objections not filed by Respondent.

At request of both sides on the ground of settlement.

List the matter on 24.08.2017 as a last chance.

  
BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 23rd day of August, 2017.